

submitted by the Central Fisheries Corporation Employees Association, 62 Rosemarg Lane, Howrah;

(b) if so, Government's reaction on it; and

(c) whether Government has taken decision to make the Corporation profitable by certain steps such as Establishment of fishfarmed fish seed centre?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Yes, Sir.

(b) The suggestions have not been found practicable.

(c) The Corporation has been suffering losses almost every year since its inception even in the discharge of its primary functions of buying and selling fish. Steps were taken by the Government to provide financial support and other assistance to the Corporation but it could not be made viable. At some stage the Corporation had also taken up an Agency for spare parts of the Hungarian Refrigerated vans but this also proved unremunerative and had to be discontinued. Further diversification of the activities of the Corporation such as establishment of fish farm etc. was not considered advisable in the light of its performance.

Damage due to Floods in Tripura

26. **SHRI KIRIT BIKRAM DEB BURMAN:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that lakhs of people were rendered homeless and several persons were killed owing to pre-monsoon floods in Tripura;

(b) if so, the extent of damage caused by the floods to life, property and crops; and

(c) the steps taken to give relief and provide rehabilitation to the flood

victims and the Central aid, if any, sought and given for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Following cloud burst and continuous heavy rains from 21st to 25th May, 1978, floods and drainage congestion was experienced in Tripura. According to the preliminary and incomplete assessment made by the State Government as on 22-6-78, 27,006 people were affected. Four human lives were also lost.

(b) According to the preliminary assessment, crops over an area of 0.65 lakh hectares were affected, resulting in a damage of Rs. 19.07 lakhs. 1820 houses were damaged involving a loss of Rs. 3.41 lakhs. Damage to public utilities has been estimated as Rs. 14.23 lakhs. The total damage as estimated by the State Government is Rs. 36.72 lakhs.

(c) Appropriate rescue and relief operations were undertaken by the State Government.

A Central Team is being deputed to visit flood affected areas in the State during the third week of July, 1978, to assess the extent of damage and the requirement of Central Assistance.

An interim advance of Rs. 15 lakhs has been allocated to the State Government for generation of employment potential in the flood-affected areas.

Teaching Staff of Kendriya Vidyalaya Tura

27. **SHRI P. A. SANGMA:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) total number of teaching staff in the Kendriya Vidyalaya (Central School), Tura, Maghalaya;

(b) total number of students enrolled by the school during the last three years; year-wise, class-wise;

(c) percentage of students belonging to Scheduled Tribes, year-wise, class-wise; and

(d) whether it is a fact that local and Tribal students are not getting admissions into the school?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BAKATAKI): (a) 22 (as on 1-8-1977), (b) and (c):

Class	I	II	III	IV	V	VI	VII	VIII	IX	X	Total No. of Students	No. of SC/ST
1976	.	--			--						247*	9
1976	38	37	38	43	63	32	20	18	9	8	306	108
1977	37	37	36	42	43	60	32	13	18	4	322	97

* Classwise break-up is not available.

† Figures for Scheduled Tribe students is not available.

(d) The Central Schools are primarily meant for the wards of transferable Central Government employees including Defence Personnel. Next in priority come the wards of the employees of All-India services, autonomous bodies and public sector undertakings entirely financed by the Government of India. In each category, the inter-se priorities for admissions are decided on the basis of number of transfers the parents have undergone during the preceding seven years. Next priority is given to the children of Central Government employees who are not transferred. Other local students are admitted only when there are no candidates belonging to higher priorities as indicated above subject to the availability of seats. There is reservation for children belonging to Scheduled Castes and Scheduled Tribes to the extent of 15 per cent and 7-1/2 per cent respectively for admission in all classes.

भारतीय खाद्य निगम द्वारा काम पर रखे गये श्रमिक

28. श्री मदन तिवारी :

श्री बी० एम० सुधीरन :

क्या कृषि और सिंचाई मंत्री यह बनाने की कृपा करेंगे कि .

(क) भारतीय खाद्य निगम के अन्तर्गत विभाग द्वारा विभिन्न राज्यों में, केन्द्र द्वारा कितने श्रमिक (मदार डिल और लॉडर तथा पुरुष और महिला महायक श्रमिक) काम में रखे गये हैं और केन्द्र-वार, ठेका श्रमिक व्यवस्था के अन्तर्गत ऐसे कितने श्रमिक काम कर रहे हैं :

(ख) विभाग द्वारा उपरोक्त श्रेणियों के श्रमिकों को न्यूनतम दैनिक मजूरी कितनी दी जाती है और ठेका श्रमिक व्यवस्था के अन्तर्गत काम करने वाले श्रमिकों को कितनी मजूरी दी जाती है; और